

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 427 of 2013 in
DFR-2271 of 2013

Dated : 12th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D.P. Chirania **Appellant(s)**

Versus

Rajasthan Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. D.P. Chirania

ORDER

IA No. 427 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 07.01.2014.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Mr. Pradeep Misra, the learned counsel is appointed as Amicus
Curiae in the matter. The Applicant is directed to file the additional
affidavit mentioning the number of days delay occurred in filing the
Appeal before this Tribunal.

Post the matter on **07.01.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson